Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

IO is directed to file previous conviction report of 20.09.2020. accused/accused persons by NDOH and also to join the BABITA proceedings through VC on NDOH. PUNIYA 2020.09.10

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no 26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Ld. APP for State through VC. Present. None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

10 is directed to file previous conviction report of 20.09.2020 accused/accused persons by NDOH and also to join Digitally signed by BABITA proceedings through VC on NDOH. PUNIYA

PS: Hari Magar

10.09.2020

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I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA PUNIYA Date: 7020.09.10

FIR No. 458/20 PS: Hard Magar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused,

Matter is referred to Lok Adalat scheduled 20.09.2020.

10 is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH. Digitally signed by BABLIA PUNIYA BABITA PUNIYA 器

10.09,2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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2020.09.10

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I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA
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Date: 2020.09 10

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I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA
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I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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BABITA PUNIYA Date: 2020.09.10 13:02:41 ± 0530

PS: Harri xlagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH. BABITA PUNIYA 2020.09.10

matters were adjourned en-bloc Earlier all the pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

10 is directed to file previous conviction report of 20.09.2020. accused/accused persons by NDOH and also to join the proceedings through VC on NDOH. PUNIYA

PS: Hart Magor

10.09.2020

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I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Ld. APP for State through VC. Present:

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH. BABITA PUNIYA

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FIR No. 186/20 PS: Hari Magn

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused. Matter is referred to Lok Adalat scheduled on

IO is directed to file previous conviction report of accused/accused persons by NDOH and also 20.09.2020. BABITA proceedings through VC on NDOH. PUNIYA (Babita Puniya) MM-06/West District Tis Hazari Courts/Delhi 10.09.2020

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Court is convened through VC (CISCO Weter) from residence office.

inca hargaring application received, perined. Matter is referred to Lok Adales screenled on 20.09.2020

IO is directed to file previous conviction report of accuratillacionad persons by Michi and also to get the processings through VC on NOOM. EARLY A STORY MUNITA 2

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Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of 10.09.2020 Delhi from time to time amid lock-down. Now. vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld.

MM. West. THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

10 is directed to file previous conviction report of accused/accused persons by NDOH and also to join the 20.09.2020. proceedings through VC on NDOH. PUNIYA

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I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH. BABITA **PUNIYA**

FIR No. 169/20 ps:-Hari Naga

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order 10.09.2020 no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be am looking after the work of Ms. Neetu Nagar, Ld. recorded.

MM, West, THC, Delhi. Ld. APP for State through VC.

None for accused/accused persons. Present:

Court is convened through VC (CISCO Webex)

from residence office.

Plea bargaining application received. Perused. Matter is referred to Lok Adalat scheduled on

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the 20.09.2020. proceedings through VC on NDOH.

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I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled

IO is directed to file previous conviction report of 20.09.2020. accused/accused persons by NDOH and also to join Digitally signed by BABITA proceedings through VC on NDOH. **PUNIYA**

10.09,2020

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I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA PUNITA

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I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

10 is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH. BABITA PUNIYA

FIR No. 160/20 PS: Havi Magar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

IO is directed to file previous conviction report of 20.09.2020. accused/accused persons by NDOH and also to join the proceedings through VC on NDOH. PUNIYA

FIR No. 413/20 PS:-Hart Magai

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA PUNIYA Date 1020 09 10

FIR No. 13/20 PS-Hari Magar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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Parlie all the matters yiere adjourned en-bloc Dursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Prasent:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

20.09.2020.

tO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the BABITA proceedings through VC on NDOH. AVINUA

FIR No. 271/20 PS: Harl Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

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2020,09,10

FIR No. 199/20 PS: Heart Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi,

Present: Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

10 is directed to file previous conviction report of accused/accused persons by NDOH and also to join the BABITA PLANT proceedings through VC on NDOH. PUNIYA

FIR No. 199/20 PS: Hari Magar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020. District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA

FIR No. 247/20 PS: Hari Magar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be

I am looking after the work of Ms. Neetu Nagar, Ld. recorded. MM, West, THC, Delhi. Ld. APP for State through VC.

Present:

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

IO is directed to file previous conviction report of 20.09.2020. accused/accused persons by NDOH and also to join the BABITA proceedings through VC on NDOH. **PUNIYA**

PS Hang Magar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi Irom time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH. BABITA PUNIYA

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Earlier all the matters were adjourned envise pursuant to the directions issued by the Hontile From Cook of Defin from time to time and lock-down, from use office order no.26/DHC/2020 dated 30.67.2020, Easter Courts have been directed to take up all the cases listed before them through videoconforencing except the cases wherein excense is to be racordad.

I am looking after the work of Ms. Neeto Nagar, Ed. MM, West, THC, Deffil.

Present: Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CASCO Welver) from residence office.

Plea bargaining application received. Perused. Matter is referred to Lok Adelet scheduled on

10 is directed to file previous conviction report of 20.09.2020. accused/accused persons by NDOH and also to join the proceedings through VC on NDOFf. (Bathla fruitya)

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FIR No. 237/20 PS: Hari Hagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on 20.09.2020.

IO is directed to file previous conviction report of accused/accused persons by NDOH and also to join the proceedings through VC on NDOH.

BABITA

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2020.09.10

10.00.2020

FIR No. 337/20 PS Hart Magar

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi, Piesent

Ld. APP for State.

Accused/accused persons is/are stated to be on

Court is convened through VC (CISCO Webex) from residence office.

Heard. File perused.

Let accused/accused persons be summoned for

NOOH

IO to also join proceedings through VC on NDOH. Put up before pre lok adalat on 11.09.2020.

> BABITA PUNIYA

FIR No. 343/90 PS: Harr Magni

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State.

Accused/accused persons is/are stated to be on

police bail.

Court is convened through VC (CISCO Webex)

from residence office.

Heard. File perused.

Let accused/accused persons be summoned for

NDOH.

IO to also join proceedings through VC on NDOH.

Put up before pre lok adalat on 11.09.2020.

BABITA PUNIYA

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State.

Accused/accused persons is/are stated to be on police bail.

Court is convened through VC (CISCO Webex) from residence office.

Heard. File perused.

Let accused/accused persons be summoned for

NDOH.

IO to also join proceedings through VC on NDOH. Put up before pre lok adalat on 11.09.2020.

BABITA

PUNIYA +0530 (Babita Puniya) MM-06/West District

Tis Hazari Courts/Delhi 10.09.2020

FIR No. 352/20 PS: Hari Magar

10.09.2020

all the matters were adjourned en-bloc Earlier pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be

I am looking after the work of Ms. Neetu Nagar, Ld. recorded. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused/accused persons.

Court is convened through VC (CISCO Webex) from residence office.

Plea bargaining application received. Perused.

Matter is referred to Lok Adalat scheduled on

IO is directed to file previous conviction report of 20.09.2020. accused/accused persons by NDOH and also to join the proceedings through VC on NDOH. BABITA PUNIYA 2020.09.10

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State.

Accused/accused persons is/are stated to be on

police bail.

Court is convened through VC (CISCO Webex) from residence office.

Heard. File perused.

Let accused/accused persons be summoned for

NDOH.

IO to also join proceedings through VC on NDOH. Put up before pre lok adalat on 11.09.2020.

BABITA PUNIYA
PUNIYA
Date:
2020.09.10
13.53.46

FIR No. 209/20 PS: Hari Magar

10.09.2020

matters were adjourned en-bloc Earlier all the pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State.

Accused/accused persons is/are stated to be on

police bail.

Court is convened through VC (CISCO Webex)

from residence office.

Heard. File perused.

Let accused/accused persons be summoned for

NDOH.

IO to also join proceedings through VC on NDOH. Put up before pre lok adalat on 11.09.2020.

Digitally **BABITA** PUNIYA

FIR No. 190/20 PS: Hari Magar

10.09.2020

Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been videoconferencing except the cases listed before them through recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State.

Accused/accused persons is/are stated to be on

police bail.

Court is convened through VC (CISCO Webex) from residence office.

Heard. File perused.

Let accused/accused persons be summoned for

NDOH.

IO to also join proceedings through VC on NDOH. Put up before pre lok adalat on 11.09.2020.

BABITA Digitally signed by BABITA PUNIYA Date: 2020.09.10 13:53:46 +0530

FIR No. 275/20 PS: Hani Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi. Present:

Ld. APP for State.

Accused/accused persons is/are stated to be on police bail.

Court is convened through VC (CISCO Webex) from residence office.

Heard. File perused.

Let accused/accused persons be summoned for

NDOH.

IO to also join proceedings through VC on NDOH. Put up before pre lok adalat on 11.09.2020.

> Landadiy BABITA PUNIYA Bate 2020 10 10

FIR No. 133/20 PS: Hari Magar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State.

Accused/accused persons is/are stated to be on police bail.

Court is convened through VC (CISCO Webex) from residence office.

Heard. File perused.

Let accused/accused persons be summoned for

NDOH.

IO to also join proceedings through VC on NDOH. Put up before pre lok adalat on 11.09.2020.

Digitally signed by BABITA PUNIYA Date: 2020.09.10 13:53:46 +0530

Earlier all the matters were adjourned en-bloc 10.09.2020 pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be

I am looking after the work of Ms. Neetu Nagar, Ld. recorded. MM, West, THC, Delhi.

Present:

Accused/accused persons is/are stated to be on

Court is convened through VC (CISCO Webex)

from residence office.

Let accused/accused persons be summoned for

NDOH.

IO to also join proceedings through VC on NDOH. Put up before pre lok adalat on 11.09.2020. Digitally

BABITA PUNIYA 13:53:46

FIR No. 382/80 PS: Mari Magar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State.

Accused/accused persons is/are stated to be on

police bail.

Court is convened through VC (CISCO Webex) from residence office.

Heard. File perused.

Let accused/accused persons be summoned for NDOH.

> IO to also join proceedings through VC on NDOH. Put up before pre lok adalat on 11.09.2020.

> > Digitally BABITA PUNIYA

FIR No.385/16 PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for complainant.

Court is convened through VC (CISCO Webex) from residence office.

File perused.

Put up on 18.09,2020 for purpose fixed.

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Untrace Report

FIR No.453/13 PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

Sh. Abhimanyu, Ld. Counsel for complainant through

VC.

Court is convened through VC (CISCO Webex) from residence office.

File perused.

At request, put up for further proceedings on 23.09.2020 at 02:00 pm.

Pankaj Chawala va. Divya Kapoor & Ora.

CC No.2882/18 PS; Harl Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07,2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present: Sh. R.D. Singh, Ld. Counsel for complainant.

Court is convened through VC (CISCO Webex) from residence office.

File perused.

Perusal of file reveals that matter is listed for arguments on the point of summoning, however, Ld. Counsel wants to address the arguments physically.

Heard, Allowed.

At request, put up on 23.09.2020 for arguments on the BABITA PORTAL PORTAL PORTAL PORTAL PUNITY A 14.75.01.10

FIR No.75/2020

PS: Mundka

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

Accused not produced from JC.

Court is convened through VC (CISCO Webex) from residence office.

File perused.

Jail Superintendent is directed to produce accused persons on NDOH through VC.

Put up on 23.09.2020 for further proceedings.

BABITA PUNIYA
PUNIYA Date:
2020 09.10
14.29:44
-6530

State vs. Sikander @ Sunny Dogra

FIR No.419/2020 PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

Sh. L.S. Gautam, Ld. Counsel for accused.

Accused not produced from JC.

Court is convened through VC (CISCO Webex)

from residence office.

File perused.

Jail Superintendent is directed to produce accused persons on NDOH through VC.

Put up on 24.09.2020 for further proceedings.

BABITA PUNIYA
PUNIYA
PUNIYA
Date:
2020.09.10
14:29.50
+0530

FIR No.08/2020 PS: Mundka

10.09.2020 Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be

I am looking after the work of Ms. Neetu Nagar, Ld. recorded. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for accused.

Court is convened through VC (CISCO Webex) from residence office.

Process received from Jail Superintendent, Tihar Jail with report that accused has been released from jail no.17.06.2020. Perused.

Let court notice be issued to accused with direction to appear either in person or through VC on NDOH i.e. 14.10.2020.

BABITA PUNIYA

FIR No.41409/17 PS: Hari Nagar

matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of 10.09.2020 Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

Present:

Ld. APP for State through VC.

Accused persons not produced from JC.

Court is convened through VC (CISCO Webex) from residence office.

File perused.

Concerned Jail Superintendents are directed produce the accused persons on NDOH through VC.

Put up on 18.09.2020 for further proceedings.

BABITA PUNIYA

State vs. Rahul Khan

FIR No.73/2020

PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020. District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

Present: Ld. APP for State through VC.

Accused not produced from JC.

Court is convened through VC (CISCO Webex) from residence office.

File perused.

Jail Superintendent is directed to produce accused persons on NDOH through VC.

Put up on 23.09.2020 for further proceedings.

HABITA P. 2005 PUNIVA WHE (Babria Purrya) MM-06/West District Tis Hazari Courts/Delhi

10 09 2020

State vs. Poole & Paint Carror

FIR No. 54525 PS Har Nager

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Earlier all the matters were adjourned en-dior consularly to the directions issued by the Horibie High Court of Delh from time to time amid look-comm. Now with office under no 25-DHC/2020 dated 30.57/2020, District Courts have been directed to take up all the bases listed before them through videoconferencing except the bases wherein evidence is to be reconded.

Present Ld. APP for State through VC.
Accused not produced from JC

Court is convered through VC (CISCO Weber) from residence office.

File DEPLOYED

Jail Supermendent is directed to produce the accused on MDOH through WC.

Put up for further proceedings on 24 09 2020.

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(Sabta Purije)
MMU-OEMIES DISTICA
TOS HAZAN COURS Debi

FIR No.517/20 PS: Hari Nagar

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

Present: Ld. APP for State through VC.
Accused not produced from JC.

Court is convened through VC (CISCO Webex) from residence office.

File perused.

Jail Superintendent is directed to produce the accused on NDOH through VC.

Put up for further proceedings on 24.09.2020.

BABITA PUNIYA Angually agreed by BABITA PUNIXA Date 2020 09:10 14:29:25

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PRESIDENT AND EAST OF STREET CHARLEST ITS

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Court is convened through 46 (CASCO Vieler)

tum residence office.

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(મામભાત કેવામફોર્ય) કાંમત (માને નાહુલ કે પછાપત કાંમ કેવામાં (કાંમણોલી) પછીએ ફોર્મ સ્ટિક્સ સ્ટિક્સ

State vs. Dharam Chand Lakra

FIR No.353/19 & 354/19

PS: Mundka

10.09,2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

Accused is stated to be in JC, however, not produced.

Court is convened through VC (CISCO Webex) from residence office.

File perused.

Perusal of file reveals that inadvertently matter was posted for recording the statement of process server. The said mistake stands rectified.

Jail Superintendent is directed to produce the accused

on NDOH through VC.

Put up for further proceedings on 11.09.2020 through

PUNIYA

VC.

State vs. Gayitri Devi W/o Sh. Dhirender

FIR No.516/2020 PS: Hari Nagar U/s 4/5/6/23 PC & PNDT Act

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

None for applicant.

Court is convened through VC (CISCO Webex) from residence office.

Vide this order, I shall decide the bail application filed on behalf of applicant/accused Gayatri W/o Sh. Dhirender.

It is informed by the Naib Court, PS Hari Nagar that bail of accused Gayitri Devi W/o Sh. Dhirender has been dismissed by the Ld. ASJ, West, Tis Hazari Court, Delhi.

Heard. Application and reply perused.

In view of the same, bail application stands dismissed.

BABITA PUNITA PU

State vs. Neeraj & Sonu

FIR No.292/2020 PS: Mundka

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

Accused Neeraj not produced from JC, however, on bail in this case (bail bond accepted on 06.09.2020). Accused Sonu through VC (bail bond accepted on 09.09.2020)

Court is convened through VC (CISCO Webex) from residence office.

It is stated by the co-accused Sonu that accused Neeraj is running in JC in some other case.

Heard.

Let production warrants of accused Neeraj be issued with an endorsement that he is on bail in this case for the next date of hearing.

Put up for further proceedings on 23.09.2020.

BABITA PUNIYA Date 2020 09 10 15 35 17

State vs. Neeraj & Sonu

FIR No.315/2020

PS: Mundka

10.09.2020

Earlier all the matters were adjourned en-bloc pursuant to the directions issued by the Hon'ble High Court of Delhi from time to time amid lock-down. Now, vide office order no.26/DHC/2020 dated 30.07.2020, District Courts have been directed to take up all the cases listed before them through videoconferencing except the cases wherein evidence is to be recorded.

I am looking after the work of Ms. Neetu Nagar, Ld. MM, West, THC, Delhi.

Present:

Ld. APP for State through VC.

Accused Neeraj not produced from JC, however, on bail in this case (bail bond accepted on 06.09.2020). Accused Sonu through VC (bail bond accepted on 09.09.2020)

Court is convened through VC (CISCO Webex) from residence office.

It is stated by the co-accused Sonu that accused Neeraj is running in JC in some other case.

Heard.

Let production warrants of accused Neeraj be issued with an endorsement that he is on bail in this case for the next date of hearing.

Put up for further proceedings on 23.09.2020.

BABITA BABITA PUNIYA
PUNIYA Date: 2020,09,10

(Babita Pt. 15,35,08